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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.09.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		

ADVOCATE FOR PETITIONER/s:

ARJUN RAO
988000807

RAMAKANT RAI
Mob no - 9971997790

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Arjun Rao, learned Counsel for the Petitioner and Shri Ramakant Rai, learned Counsel for the Respondent. Learned Counsel for the Petitioner requests time to suitably amend the Company Petition. Post the case on **18.10.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer